

(d) How many persons have been absorbed in other services so far?

(e) How many pensions were claimed and how many of them have been settled?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Yes.

(b) 4 counting the wireless section and the Statés Forces HQ as separate units.

(c) 867.

(d) 573 ex-servicemen have been absorbed in Government service

(e) Out of a total of 394 claims for pension or gratuity 315 have been settled.

#### INDEPENDENCE DAY

599. **Shri Deogam:** Will the Minister of Defence be pleased to state:

(a) whether Government propose to invite various tribal dancers to Delhi from various States to show dances on the occasion of Independence Anniversary day in January 1954, as was done in 1953;

(b) if so, what States are going to participate in 1954;

(c) the expenditure that will be incurred on account of their journeys and food; and

(d) the expenditure that was incurred by Government on account of the journeys and feeding of the troupes which participated in 1953?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Folk dancers from States are being invited to participate in the Republic Day Celebrations in 1954.

(b) The following States are expected to participate:

Ajmer.

Assam.

Bihar.

Bombay.

Himachal Pradesh.

Hyderabad.

Jammu and Kashmir.

Madhya Bharat.

Madhya Pradesh.

Manipur.

Orissa.

P.E.P.S.U.

Punjab.

Rajasthan

Saurashtra.

Uttar Pradesh.

West Bengal.

(c) and (d). The parties will be travelling on concessional Railway tickets and the expenditure will be met by the State Governments concerned, as was the case on the last occasion. Expenditure on their feeding enroute will also be borne by States.

The Central Government will bear the cost of feeding in Delhi. On the last occasion Rs. 24,376 was spent on this account. The cost next time will depend on the size of the parties and it is difficult to give a definite figure at this stage.

#### अफीम फैक्टरी, गाजीपुर

₹००. { श्री रघुनाथ सिंह :  
श्री गणपति राम :

क्या बिल मंत्री यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि गाजीपुर की अफीम फैक्टरी में, कोई ऐसा गुट है जो अफीम का अवैध व्यवसाय करता है; तथा

(ख) यदि हाँ, तो कितने कर्मचारी निरपत्तार किये गये हैं और उन पर क्या आरोप लगाये गये हैं ?

**The Deputy Minister of Finance (Shri A. C. Gaba):** (a) and (b). Government have no reason to believe that there is a gang in existence in the Opium Factory at Ghazipur which carries on illicit trade. Recently two